5. No.	Name of Industrial concerns	(Rs. in lakhe) Amouns of leans sanctioned
ī.	Tata Chemical Ltd., Mithapur	50,00
2.	Cellulose Products of India Ltd., Ahmedabad	3.00
3.	Amreli Sahakari Krishi Khand Udyong Ltd , Amreli	90.00
4.	Precision Bearings (I) Ltd, Maneja	5.61
5.	Gujarat Polyamides Ltd., Udhana	150.00
6.	Indian Farmers Fertilisers Corporation Ltd. Kalol and Kandla.	300.00
7.	Sardar Vallabhai Patel Khand Udyog Co-operative Society, Dhoraji.	90,00
8.	Gujarat State Fertilisers Company Ltd., Başına	13.22
		701.83

During the last 3 financial years the Agricultural Finance Corporation approved scheme worth Rs. 8 crores to Gujarat Electricity Board for energisation of irrigation wells.

(c) As on 31st March, 1972 the Industrial Finance Corporation of India had 7 pending applications from 5 concerns located in Gujarat State for aggregate financial assistance of Rs. 820.00 lakhs (including loans to the extent of Rs. 700 lakhs).

No proposal from Gujarat State is pending with the Agricultural Finance Corporation,

SHRI VEKARIA: May I know from the Minister how many applications were rejected during the last three years and what were the main causes for their rejection? Secondly, what was the percentage for Gujarat of the total loans sanctioned for the whole country by this Corporation?

SHRI K. R. GANESH: During the last three years no application has been rejected; seven applications are pending. As far as Gujarat is concerned, it is 7.5 per cent.

SHRI VEKARIA: The hon, Minister has said that seven applications are

pending before the Industrial Finance Corporation What are the reasons for delaying these applications and how soon will they be cleared?

SHRIK. R. GANESH: These are at various stages of examination,

Proposal for Bengal Regiment in the Army

SHRI RAJDEO SINGH : SHRI SAMAR GUHA :

Will the Minister of DEPENCE be pleased to state:

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- (a) whether West Bengal Government have urged the Central Government to constitute a Bengali regiment in the Army as a step towards solving the acute unempleyment problem in the State; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The Government are not in favour of raising any new regiment based on a class.

SHRI RAJDEO SINGH As the reply is not very clear, I want to know the definition of the class under which Begulis have been put.

SHRI VIDYA CHARAN SHUKLA The reply does not imply that Bongalis are a class The reply has been given in the manner the question has been framed People who speak Bengali costitute a class or linguistic group in the country. Our policy has been mede clear that we will not dis criminate among chizens of the country on the basis of either language or casie or creed or religion as far as recruitment to the arm d forces is conce ned. We only look to the medical standards and physical fitness of the recruits That is the only consideration We do not wish to cicate any turther regiments or any units bas d on any of these classes which may be on the basis of either language or region or religion or what ever it is

SHRI RAIDEO SINGH I wint to know whether there are no eximits in the Army known as Marathi Regiment Rajputina Rifles. Assam Rifles and Jat Regiment, named on regional basis.

श्री विद्या चरण शुक्स सवन नो यह बात मालूम है कि य रिजमट्स परा से ही चली आ रही है। लेकिन गवनंमट की नीति है नि हम इस तरह की नई रेजिमेट्स या नये यानट्स नहों बनायेगे। पुराने नाम भी बदले जा सकते है, लेकिन हम नो उन्हें साव नानी से और ध्यान से बदलना चाहिय, क्योंकि हमारी सेना म जो परस्परायं चली आ रही है, उन को एक्दम और जस्दी से बदनने से नुक्सान हान का मय है। हमारी यह पक्की नीति है कि पुराने गुनामी के जमाने से और उस के बाद जो मुळ गनितया हई हैं, उन को जस्दी से जस्दी सुआरे।

SHRI SAMAR GUHA The hon Minister, I should say, has given a peculiar argument against it it is known that during the British days, during the Company days, the whole Indian Army was known as Bengal Army. It was disbanded after

1857 During the First World War there was a regiment called as Bengali Regiment. It was also disbanded for political reasons. There are innumerable regiments, brigades, etc., in the name of region, caste and community. I do not understand how the hon, Minis er could put forth an argument that they do not want now to continue what was there during the British period. Why don't you have the courage to abolish then all the regional territorial or sub nation names from the In lian Aimy?

In view of these facts that the demand for taising a Bengali regiment is historical, factual and in keeping with the traditions and practices of the past Governments, and that there is a feeling voiced many times in West Bengal and a proposal made by the West Bengal Government now, may I know whether the Government will reconsider this proposal or, otherwise whether the Government will abolish all regional territorial or sub nation names from all the regiments of the Indian Aimy?

सध्यक्ष महोदय माननीय सदस्य का स्वयास यह है नि एक दफा बगानी रेजिमेट भी वना दी जाय स्रोर फिर ये सव नाम एव साम खत्म वर दियं जाये।

SHRI VIDYA CHARAN SHUKLA Sir, I have actually explained all the points that the hon Member has raised I will again repeat them with your permission

I have already said that these regiments of various names, nationalities, languages or regions, were there earlier Now, our policy is to disband them, not in the sense of disbanding the regiments as such but not keeping them wholly restricted to such classes. I his will have to be done with great care and with a great deal of forethought. I may also make it clear that in the absence of there being a regiment by the name of Bengali Regiment, it does not preclude any citizen of Bengal from becoming a member of any of the armed forces.

DR RANEN SEN They are precluded.

SHRE VIDYA CHARAN SHUKLA: This is absolutely wrong. If any hon, Member suggests that anybody is precluded from getting into the Army or the Air Force or the Navy if he meets the physical and medical requirements, it is absolutely wrong and without foundation. They are not precluded. I can assure them officially and categorically that they are most welcome and we recruit them as the finest fighting people. There is no question about it. We do not want to have any names to cannote these things. The people of Bengal are most welcome, and we regard them as good fighting persons as any in the country.

SHRIS. M. BANERJEE: During the British rule every Bengali was fraught with suspicion. No Bengali youth was ever admitted in the army because they thought that Bengalis were not loyal to the Britishers. You know the history of the Bengalis who fought for the national struggle. There are already so many regiments, and I am sure that the hon. Minister and even his successor will never be able to remove them because of historical reasons. In case they do not want to start a Bengali Regiment called Subhash Regiment from Bengal?

SHRI VIDYA CHARAN SHUKLA: This is a suggestion which can be considered.

श्री राम चन्द्र विकल: जैसा माननीय मंत्री जी ने बताया कि हम जाति धर्म ग्रीर प्रान्तों के नाम के रेजिमेंट समाप्त करना चाहते है, यह एक खराबी है, तो कोई निश्चित अविध बता-एंगे कि जब तक इस खराबी को वह खत्म करेंगे? क्यो कि इस से सेनाग्रों के सिपाहियों के भन्दर काफी भ्रांतरिक रूप से भ्रसंतोष रहता है भीर पक्षपात भी होता है। तो इन सब बातों को देखते हुए क्या भ्राप कोई निश्चित भ्रविध बेगे जब तक कि ये समाप्त हो आएंगे? श्री विद्या चरन शुक्ल: माननीय सवस्य की बात को हम मृजूर तो करते हैं पर कोई विश्चित ग्रवीय बताना संभव नहीं है।

Oral Answers

भी राम चन्द्र विकल: क्यो?

श्री विद्या बरण शुक्त : बहुत से कारण है। बहुत सी कठिनाइया है। हम छोग उस के लिए प्रयत्न कर रहे है। लेकिन ध्रवधि निश्चित करना कठिन है।

SHRI S. N. MISRA: May I know from the hon. Minister, during the last 25 years, how many of these regional names of the regiments have been changed?

SHRI VIDYA CHARAN SHUKLA: Sir, I do not have the information now.

श्रीमती सहोदरा बाई राय: मै माननीय मंत्री जी से पूछना चाहती हूं कि मध्य प्रदेश में जो ग्रभी हाल में डाकुग्नों ने ग्रात्म-समर्पण किया है तो उस इलाके में छतरपुर, हीरापुर, भिड मुरैना ग्रीर बिन्ध्य प्रदेश के इन्दर क्या आप का कोई रेजिमेंट खोलने का विचार है जिस से वहां डकैती करने वाले लोगो को रोजगार मिल जाय और डकैती बन्द हो जाय?

श्री विद्या चरण शुक्त : जिस क्षेत्र का माननीय सदस्या ने यहा पर उल्लेख किया बहुां से हम लोग अपनी सेना मे भर्ती करते हैं। बहुां रेकूटिंग सेटर्स है जो रेकूट करते हैं श्रीर बहुां जो भी इस लायक पाए जाते हैं कि जो आर्मी में भर्ती किए जाय, वहुं भर्ती किये जाते हैं।

श्री भाशीरण भंजर: माननीय मंत्री जी ने यह जवाय दिया है कि हम जाति के आधार पर कोई भी रेजिमेट का गठन श्रव नहीं करेंगे श्रीर जो पहले से हैं उन को धीरे धीरे तोड़ में । मैं यह जानना चाहता हूं कि जो श्रभी सिख रेजिमेंट, गोरखा रेजिमेंट या जाट रेजिमेंट के नाम से रेजिमेंट काम कर रहे हैं उन में जभी जो भाप मतीं करते हैं क्या वह जाट रेजिमेंट है तो कैवल जाट ही भर्ती किये जाते हैं, या सिख रेजिमेंट हैं तो केवल सिख ही भर्ती किए जाते हैं? धौर भविष्य में जो ग्राप भर्ती करेंगे बह किस आधार पर करेंगे: यह मैं जानना चाहता हं।

Oral Answers

भी विद्या चरण शास्त : अध्यक्ष महोदय. जिन रेजिमेंट्स के नाम उन्होंने लिए उन में न केवल वे बल्कि दूसरे लोग भी भर्ती किए जायेंगे यदा कदा।

SHRI MANORANJAN HAZRA: Mav I know whether the regional names in respect of the Army are going to be abolished? If so, when?

SHRI VIDYA CHARAN SHUKLA: I have already answered it. We cannot fix a time limit for it.

Operational Efficiency of Indian Airlines

*513. SHRIP. M. MEHTA: SHRIP, GANGADEB:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased state :

- (a) whether operational efficiency of the Indian Airlines has been deteriorating in recent years; and
- (b) if so, the reasons therefor and the steps being taken by Government to improve the same?

THE MINISTER OF TOURISM AND AVIATION: (DR. KARAN SINGH): (a) and (b). The working of Indian Airlines has been adversely offected due to the continuing unsatisfactory labour situation in the Corporation. Soon after the lock-out of March 1971, the Government set up a Committee to examine the organisational and administrative structure of Indian Airl nes and the relationship between the Management and its employees, and to make recommendations with particular reference

to personnel policies and practices. This Committee was headed by Shri N. P. Sen, who was subsequently appointed Chairman of the Corporation. Its report is under active consideration of the Management, and all efforts are being made to improve the working of the airlines.

SHRI P. M. MEHTA: I would like to know from the Minister whether it is a fact that except the seven newly acquired Boeings and the seven Caravelles, all other planes in your fleet are losing money every time they are air-borne and even Caravelles are not earning profits if it is a flight of more than 900 km. If so what steps are being taken to make these flights economically viable ?

DR. KARAN SINGH: The break-even factor varies from plane to plane. It is true that the jet planes are more profitable than the turbo-props because the turboprops are the older design of planes and their break-even factor is, therefore, much higher. This is something we have to live with because we have these planes and we cannot convert them all overnight into jets. However, steps are always being made to improve the operational efficiency by improving the load factors because if we get the full load factor, then the breakeven adverse effect is less.

SHRI P. M. MEHTA: I would like to know from the Minister whether the Indian Airlines has suffered a heavy loss during the financial year ended 31st March 1970 and whether it is a fact that during the last financial year ended 31st March 1972 the Airlines will suffer a loss of nearly Rs. 6 crores. If so, what are the reasons? If so, is it due to the using of old types of aircraft? Or is it due to the slow progress of the tourist traffic? Or is it due to the failure of the industrial relations department to maintain harmonious relations between the management and the employees and the Airlines?

DR. KARAN SINGH: There are a number of factors which are responsible for the Airlines making an expected loss in 1971-72 of Rs. 5.20 crores. These factors include the Bangla Desh situation in which we had to overfly Pakistan-occupied territory in Bangla Desh. At that time we